

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

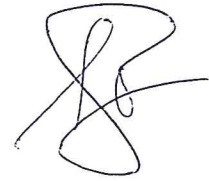
APPLICATION NUMBER : IA/214/2018  
PETITION NUMBER : CP/49/2017  
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER  
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD  
& 5 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE

REPRESENTATION BY WHOM

V.V. SIVAKUMAR  
In Duc Associates

Counsel for  
Financial  
Creditors



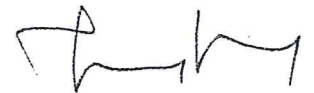
R. VIDHYA SHANKAR

ADV. for Petitioners  
in CP

R. Vidhya Shankar

J. NARAYANAN

COUNSEL FOR R1



**ORDER**

Counsel for the Petitioner present. Counsel for R1 present. No representation on behalf of rest of the Respondents. Matter is adjourned. Put up along with CP/49/2017 on **10.09.2018 at 10.30 A.M.**

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)